

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 409
ANSWERED ON 05/12/2023**

MATERIAL COMPONENTS DUES UNDER MGNREGS

409. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details regarding the pending wage dues and material component dues under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) till date, State and district-wise including Thoothukudi district of Tamil Nadu;**
- (b) whether the entire funds allocated for the MGNREGS have got exhausted in the month of October, 2023;**
- (c) if so, the measures taken to disburse funds to the beneficiaries on time;**
- (d) whether the beneficiaries are given any receipts mentioning their pending dues in case of delay in wage payment; and**
- (e) if so, the details thereof and if not, the manner in which beneficiaries are notified about their pending dues?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Fund release is a continuous process. Government of India releases material and admin funds to State Government and State Government releases the fund to its Districts accordingly. Government of India does not release material funds directly to the District.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 29.11.2023 are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 29.11.2023) are given at Annexure-II.

(b): No, Sir.

(c): Does not arise.

(d)&(e): Beneficiaries is eligible for wage payment within 15 days after the completion of work. A beneficiary can find the pending dues of wage payment through the report R1.1.4 of Gram Panchayat report of the concerned state. Also, a provision has been made in Janmanrega App to check the status of wage payment of a beneficiary against the work done by her/him. The beneficiary can check the details just by providing Job card number.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 409 dated 05.12.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 29.11.2023.		
Sl. No.	States/UTs	Wage liability (Rs. in lakh)
1	Andhra Pradesh	11056.29
2	Arunachal Pradesh	1848.27
3	Assam	9324.32
4	Bihar	6495.58
5	Chhattisgarh	5954.57
6	Goa	22.65
7	Gujarat	66.94
8	Haryana	1759.06
9	Himachal Pradesh	2992.21
10	Jammu and Kashmir	8243.87
11	Jharkhand	508.44
12	Karnataka	17789.54
13	Kerala	5194.67
14	Madhya Pradesh	5390.17
15	Maharashtra	9402.22
16	Manipur	0.00
17	Meghalaya	399.25
18	Mizoram	2784.32
19	Nagaland	1080.42
20	Odisha	6493.54
21	Punjab	332.72
22	Rajasthan	35883.86
23	Sikkim	58.24
24	Tamil Nadu	26185.91
25	Telangana	1098.64
26	Tripura	1770.82
27	Uttar Pradesh	35446.96
28	Uttarakhand	3557.55
29	Andaman & Nicobar	0.00
30	Lakshadweep	0.00
31	Puducherry	202.14
32	Ladakh	716.54
33	Dadra & Nagar Haveli & Daman & Diu	0.00
Total		2,02,059.71

Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No. 409 dated 05.12.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 29.11.2023)		
Sl. No.	States/UTs	Material liability (Rs. in lakh)
1	Andhra Pradesh	22255.29
2	Arunachal Pradesh	2605.69
3	Assam	9785.98
4	Bihar	31316.67
5	Chhattisgarh	17703.93
6	Goa	0.83
7	Gujarat	25608.60
8	Haryana	2875.04
9	Himachal Pradesh	7386.77
10	Jammu and Kashmir	4179.71
11	Jharkhand	13245.13
12	Karnataka	36272.97
13	Kerala	9169.77
14	Madhya Pradesh	32538.20
15	Maharashtra	30153.23
16	Manipur	2327.71
17	Meghalaya	7917.08
18	Mizoram	60.65
19	Nagaland	9232.55
20	Odisha	46183.59
21	Punjab	7706.54
22	Rajasthan	32988.99
23	Sikkim	1012.57
24	Tamil Nadu	10622.48
25	Telangana	33128.55
26	Tripura	3459.74
27	Uttar Pradesh	89338.37
28	Uttarakhand	4756.01
29	Andaman & Nicobar	21.92
30	Lakshadweep	0.14
31	Puducherry	0.77
32	Ladakh	103.30
33	Dadra & Nagar Haveli & Daman & Diu	0.00
Total		4,93,958.74